NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR

R2, R3, R4, R5, R6, R7, R9, R10, R11

Am Svidharen R. Sankmanarayanan Siponerali kuhan

Consul for Pahimen Andons
Consul for Parimen S. Brown laws

ORDER

Shri Sankaranarayanan and Shri A M Sridharan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R7, R9 to R11 and Shri S P Murali Krishnan, counsel for R12 to R22 are present. At request of counsel for R2 to R7, R9 to R11, further time is extended for filing sur rejoinder. Counsel for petitioner is directed to issue private notice to R8 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 26.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Taria) Member (Judicial) (K Anantha Padmanabha Swamy) Member (Judicial)